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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **5 March 2012**, the Committee approved the **addition of the entry** specified below to its List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations.

A. Individuals associated with Al-Qaida

QI.R.303.12. Name: 1: FAZAL 2: RAHIM 3: na 4: na

Name (original script): فضل رحيم

Title: na **Designation:** na **DOB:** a) 5 Jan. 1974 b) 1977 c) 1975 d) 24 Jan.

1973 **POB:** Kabul, Afghanistan **Good quality a.k.a.:** a) Fazel Rahim; Fazil Rahim b)

Fazil Rahman **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** Afghan

passport number R512768 **National identification no.:** na **Address:** a)

Afghanistan/Pakistan border region (previous address) b) A2, City Computer Plaza,

Shar-e-Now, Kabul, Afghanistan (previous address) c) Microrayan 3rd, Apt. 45, block

21, Kabul, Afghanistan (previous address) **Listed on:** 6 Mar. 2012 **Other**

information: Was a financial facilitator for the Islamic Movement of Uzbekistan

(QE.I.10.01.) and Al-Qaida (QE.A.4.01.). Was associated with Tohir Abdulkhalilovich

Yuldashev (QI.T.36.01.). As of late 2010, in custody of Pakistani authorities. Father's

name is Fazal Ahmad.

In accordance with paragraph 19 of resolution 1989 (2011), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>. A copy of this narrative summary of reasons for listing is attached to this note verbale.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml. The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fourth update of the List in 2012.

6 March 2012



Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities

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NARRATIVE SUMMARIES OF REASONS FOR LISTING

QI.R.303.12. FAZAL RAHIM

Date on which the narrative summary became available on the Committee's website: 6 March 2012

Fazal Rahim was listed on **6 March 2012** pursuant to paragraph 4 of resolution 1989 (2011) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" Al-Qaida (QE.A.4.01) and the Islamic Movement of Uzbekistan (QE.I.10.01).

Additional information:

Fazal Rahim was a financial facilitator for the Islamic Movement of Uzbekistan (IMU) (QE.I.10.01) and Al-Qaida (QE.A.4.01) prior to his arrest in May 2010 by Pakistani authorities. Rahim worked as an IMU financier alongside former IMU leader Tohir Yuldashev (QI.T.36.01), who was killed in Pakistan in August 2009. Rahim used money from Gulf-based donors to fund Yuldashev in Pakistan and received funds from Gulf-based associates for IMU from at least 2007. In late 2007, Rahim instructed an Al-Qaida associate to dispense funds to an IMU-affiliated militant in Afghanistan. Rahim also funded an IMU-affiliated militia in Afghanistan.

In addition to funding IMU activities, Rahim has facilitated the travel and training of individuals associated with IMU. In 2009, Rahim facilitated the travel of foreign fighters to Pakistan for former IMU leader Yuldashev. In mid-2007, Rahim housed an IMU-affiliated militant at his residence in the Afghanistan/Pakistan border region. In 2005, Rahim recruited men to train at an IMU camp located in Pakistan.

Rahim has utilized several computer stores in Afghanistan and Pakistan as cover for his financial and operational support activities. As of late 2010, Rahim remained in the custody of Pakistani authorities.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001
Islamic Movement of Uzbekistan (QE.I.10.01), 6 October 2001

Tohir Abdulkhaliilovich Yuldashev (QI.T.36.01), listed on 17 October 2001